

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CARNIVAL FILMS PRIVATE LIMITED OPERATING IN EXHIBITION OF CINEMAS
AT MULTIPLE LOCATIONS HAVING HEAD OFFICE AT BHOPAL, MADHYA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

S No	Relevant Particulars	
1	Name of the corporate debtor along with PAN and CIN/ LLP No	Carnival Films Private Limited CIN - U92100MP2012PTC027484 PAN – AAFCC12525N
2	Address of the registered office	Registered Office: FM-18, Mansarovar Complex, 7 No Stop Shivaji Nagar, Bhopal, MP- 462016 Corporate Office: Carnival House, General A K Vaidya Marg, Off Western Express Highway, Dindoshi, Malad East, Mumbai-400097
3	URL of the website	www.carnivalcinemas.com (Not working)
4	Details of the place where majority of the fixed assets are located	The Company is into the business of Exhibition of Cinema which operated from different locations in different states including but not limited to Kerala, Maharashtra, Tamil Nadu, Karnataka, Telangana, Punjab, Haryana, Uttar Pradesh, Andhra Pradesh, Rajasthan, Chhattisgarh etc. The assets are installed at these Cinema sites. Complete details shall be made available through e-mail at cirp.carnivalfilms@outlook.com or ashok.gulla@rbsa.in
5	Installed capacity of main products/ services	At present, around 120 screens are located at around 40 locations. For details send email to cirp.carnivalfilms@outlook.com or ashok.gulla@rbsa.in
6	Quantity and value of main products/ services sold in the last financial year	Non-operational during the last three Financial Year
7	Number of employees/ workmen	Presently Nil
8	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Available at https://rbsa.in/ibc-cases/ Or through email at cirp.carnivalfilms@outlook.com and ashok.gulla@rbsa.in .
9	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	Available at https://rbsa.in/ibc-cases/ Or through email at cirp.carnivalfilms@outlook.com and ashok.gulla@rbsa.in .
10	Last date for receipt of expression of interest	10.01.2025
11	Date of issue of provisional list of Prospective Resolution Applicants	10.01.2025
12	Last date for submission of Objections to Provsional list	15.01.2025
13	Date of issue of Final list of Prospective resolution Applicants	16.01.2025
14	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective resolution Applicants	10.01.2025
15	Last date for submission of Resolution Plan	09.02.2025
16	Process email id to submit Expression of Resolution Plan	cirp.carnivalfilms@outlook.com

For further details, please visit “CIRP Assignment” section of www.rbsa.in For any further details, please contact Mr Ashok Gulla at +91-9674713222, and Mr Shivam Arora at +91-7566124194

Ashok Gulla, Resolution Professional
Carnival Films Private Limited
IBBI/IPA-003/IP-N00024/2017-2018/10174
AFA Valid upto 31st December 2025
C/o RBSA Restructuring Advisors LLP
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4B Tower, Gurgaon, Haryana-122002
E-mail Id registered with IBBI: ashok.gulla@rbsa.in
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Place: Gurugram
Date: 27.12.2024